

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(L). No. 6035 of 2012

Employer in relation to Management of
Food Corporation of India, through its General
Manager (Region), Patna **...Petitioner**

-Versus-

Birendra Rai & Anr. **...Respondents**

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Nipun Bakshi, Advocate
For the Respondents : Mrs. M.M. Pal, Sr. Advocate

08/14.09.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

On the request of learned counsel for the parties, put-up this case on 05.11.2020, under the same heading.

(Dr. S.N. Pathak, J.)